

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 4732/2023 In C.P. (IB)/1132(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - IA 4732/2023 Raj Oil Mills Ltd

V/s

Employees Provident Fund Organisation
IN THE MATTER OF
Raj Oil Mills Limited.

Section: - 60(5) U/s 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.4732/2023: - Adv. Dhanashree Hublikar a/w Adv. Uzair Kazi appeared for the Applicant through VC. Due to paucity of time the matter could not be heard. List this matter on **19.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)